

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 60/17 in CP(CAA) No.28/BB/ 2017	-	Admission	230/ 232	Pepperl & Fuchs Factory Automation Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SATTI P. DHAN SPT Legal	Advocate for petitioner.	
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**ORDER**

Counsel for petitioner is present. Heard him. List it for passing preliminary orders on 04/08/2017.

  
Member (T)

  
Member (J)